

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2519**  
TO BE ANSWERED ON: 21.12.2022

**REVELATION ABOUT FACEBOOK**

**2519. SHRI RAVIKUMAR D.:**

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government is aware of the some revelations about Facebook recently and if so, the details thereof;
- (b) the action taken or proposed to be taken based on the revelations;
- (c) whether any legal opinion been sought on the revelations made and its impact on the Indian users of Facebook and if so, the details thereof and if not, the reasons therefor; and
- (d) whether there are any active proposals to amend the Information Technology Act of 2000 in the light of the revelations made thereto and if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

- (a): No revelation about Facebook, which requires seeking legal opinion by the Government, has come to the notice of the Government recently.
- (b) to (d): Does not arise.

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